GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:185 ANSWERED ON:19.11.2009 FUNCTION OF BRPSE Alagiri Shri S.;Vasava Shri Mansukhbhai D.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the functions of the Board for Reconstruction of Public Sector Enterprises and Board for Industrial and Financial Reconstruction;
- (b) the details of the cases referred to BRPSE during the last three years and current year; and
- (c) the action taken by BRPSE thereon so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

- (a): Board for Reconstruction of Public Sector Enterprises (BRPSE) was constituted by Central Government vide Resolution in December 2004 as a part-time advisory body to advise the Government, inter alia, on the revival and restructuring of sick Central Public Sector Enterprises (CPSEs). Board for Industrial and Financial Reconstruction (BIFR) was set up as a statutory body by the Central Government in 1987 under section 4 of the Sick Industrial Companies (Special Provisions) Act,1985 to look into the cases of sick industrial companies with a view to either sanction rehabilitation schemes for them or recommend winding up where their revival is not feasible.
- (b): The proposals in respect of 20 CPSEs have been referred to BRPSE during the last three years and current year.
- (c): Out of these CPSEs, BRPSE have made recommendations in respect of 17 CPSEs and 3 cases have been remitted to the administrative ministries for additional information.